

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 168  
TO BE ANSWERED ON FRIDAY, 2<sup>ND</sup> FEBRUARY, 2018/ MAGHA 13, 1939 (SAKA)

UNIFORM PRICING OF BONDS

QUESTION

168. PROF. SAUGATA ROY

Will the Minister of Finance be pleased to state:

- (a) whether the Securities and Exchange Board of India (SEBI) has any plans to introduce rules for uniform pricing of bonds;
- (b) if so, the details thereof;
- (c) the main objections of the new rules; and
- (d) the advantages of the proposal in the bond markets?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PON. RADHAKRISHNAN)

(a), (b), (c) and (d): The "Working group on development of Corporate Bond Market in India", under the chairmanship of Shri HR Khan, in its report has recommended a uniform valuation methodology which may be followed by all the regulated entities for valuation of their holdings of corporate bonds as use of different sources for valuation of corporate bond portfolio by regulated entities adversely impact trading in the secondary market.

The final decision on the said recommendation is yet to be taken by Securities and Exchange Board of India (SEBI).

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